

contemplating to close their business very soon in order to avoid immediate interference and investigation by the Government. Department has also received, from time to time, complaints making certain other allegations.

(b) Having regard to the various complaints received, an inspection of the company was ordered under Section 209A of the Companies Act some time back. The Report is being processed and action, as may be warranted, will be taken in due course.

Telecast of Asian Games

9015. SHRI N. K. SHEJWALKAR:
SHRI SATISH AGARWAL:
SHRI MADHAVRAO SCINDIA:
SHRI SUBHASH YADAV:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to the news-item appearing in the 'Indian Express' dated 27th March, 1981 that the Asian Games Special Committee is considering to set up indigenously a colour transmission system for televising the Asian Games for the foreign countries;

(b) whether India has already developed this technology;

(c) whether the colour telecast can also be viewed in India in colour by making suitable alterations in the existing sets; and

(d) the cost involved in this project and whether Government have approved it?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Yes, Sir.

(b) There is no indigenous manufactured equipment available in India. Equipment for providing colour T.V. has to be imported.

(c) No, Sir.

(d) The incremental additional cost involved in this case is Rs. 3.8 crores. However, Government have not so far taken any final decision regarding this.

Nathpa Jhakri Project in Himachal Pradesh

9016. SHRI N. K. SHEJWALKAR:
SHRI SATISH AGARWAL:

Will the Minister of ENERGY be pleased to state:

(a) whether Central Government give any financial assistance for the Nathpa Jhakri Project in Himachal Pradesh;

(b) whether in addition to the above the cost is being shared by the user States; and

(c) if so, the contribution being made by the Centre and each of the user States annually?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) (a) to (c) A broad tripartite arrangement has been reached between the Governments of Himachal Pradesh, Haryana and Central Government in respect of the shares of investment and benefits in respect of the Nathpa-Jhakri Project. The Planning Commission has approved of the above arrangement. However, formal investment sanction in respect of the Central share will have to be obtained after observing the required formalities.

Setting of Fertilizer Factories in Rajasthan

9017. SHRI N. K. SHEJWALKAR:
SHRI SATISH AGARWAL:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Rajasthan has all the necessary raw